

HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT

Endt. No. 9793 /
III-6-5/16 (JJC-59)

Bilaspur, dated 26th June, 2024

Copy of Notification No. F 11-5/2023/WCD/50 dated 28/05/2024 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to :-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Ladyship.*
- (7) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (11) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (15) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (17) All Registrar, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (19) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur *for information.*

- (20) The Principal District & Sessions Judge, Korea (Baikunthpur)/Raipur/Bemetara/ Korba/Rajnandgaon/Baloda-Bazar/ Surguja (Ambikapur) /Balod/Mahasamund/Kanker **for information and necessary action.**
- (21) All Joint Registrars, High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Additional Registrar (Judicial/ D.E./ Admn./ Works/ Vigilance), High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (25) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur **for information & necessary action.**
- (26) (i) Shri Aslam Khan, II Civil Judge Senior Division, Baikunthpur,
(ii) Smt. Anita Dhruw, IV Civil Judge Senior Division, Raipur,
(iii) Shri Gulapan Ram Yadav, II Civil Judge Senior Division, Bemetara,
(iv) Smt. Prateeksha Agrawal, I A.J. to I Civil Judge Sr. Div., Korba,
(v) Shri Ashish Bhagat, III Civil Judge Junior Division, Rajnandgaon,
(vi) Smt. Manju Lata Sinha, II Civil Judge Senior Division, Baloda-Bazar,
(vii) Ku. Akanksha Saxena, III Civil Judge Junior Division, Ambikapur,
(viii) Ku. Satpreet Kour Chhabra, A.J. to I C.J. Sr. Div., Balod at Dondilohara, Dondilohara,
(ix) Ku. Shweta Mishra, II Civil Judge Senior Division, Mahasamund,
(x) Ku. Amba Shah, II Civil Judge Senior Division, Kanker **for information & compliance.**
- (27) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (29) Deputy Registrar (Confidential/ Checker/ Civil/ Central Filing/ D.E./ D.E.(Appeal), High Court of Chhattisgarh, Bilaspur *for information.*
- (30) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.


(BALRAM PRASAD VERMA)
REGISTRAR GENERAL

Government of Chhattisgarh
Women and Child Development Department
Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar

// Notification //

NawaRaipur, Atal Nagar, Dated: 28.05.2024

No. F 11-5/2023/WCD/50: In exercise of the powers conferred by sub-sections (1) and (2) of section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (C. 2 of 2016), the State Government hereby, as per the table given below: Notifying the Judicial Magistrate of the first class mentioned in column (04) as the Chairman of the Juvenile Justice Board, reconstitutes the Juvenile Justice Board by including as the Principal Magistrate for the area mentioned in column (03), namely: :-

TABLE

S.No.	Name of the Juvenile Justice Board	Area/Revenue Dist.	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
(1)	(2)	(3)	(4)
1	Baikunthpur	Korea	Shri Aslam Khan, II Civil Judge Class-1 & JMFC, Baikunthpur
2	Raipur	Raipur	Smt. Anita Dhruw, IV Civil Judge Class-1 & JMFC, Raipur
3	Bemetara	Bemetara	Shri Gulapan Ram Yadav, II Civil Judge Class-1 & JMFC, Bemetara
4	Korba	Korba	Smt. Prateeksha Agrawal, I A.J. to the Court of I Civil Judge Class-I & JMFC, Korba
5	Rajnandgaon	Rajnandgaon	Shri Ashish Bhagat, III Civil Judge Class-II & JMFC, Rajnandgaon
6	Baloda-Bazar	Baloda-Bazar	Smt. Manju Lata Sinha, II Civil Judge Class-I & JMFC, Baloda Bazar
7	Ambikapur	Surguja	Ku. Akanksha Saxena, III Civil Judge Class-II & JMFC, Ambikapur
8	Balod	Balod	Ku. Satpreet Kour Chhabra, Civil Judge Class-II & JMFC, Dondilohara
9	Mahasamund	Mahasamund	Ku. Shweta Mishra, I Civil Judge Class-II & JMFC, Mahasamund
10	Kanker	Kanker	Ku. Amba Shah, Civil Judge Class-II & JMFC, Kanker

**By order and in the name of the
Governor of Chhattisgarh**

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(Shamir Abidi)
Secretary

Govt. of Chhattisgarh
Department Of Women and Child Development

Copy forwarded to:

1. Special Assistant, Honorable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur for information.
2. Registrar General Honorable High Court Chhattisgarh Bilaspur in reference to the endorsed letter no.6228/III-6-5/16(JJC-59), Bilaspur, Dated 16 April 2024.
3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur.
4. Principal Secretary Govt. of Chhattisgarh, Law and Legislative Affairs Department, Raipur.
5. Secretary Govt. of Chhattisgarh, General Administration Department Raipur.
6. Honourable District & Session Judge District Korea, Raipur, Bemetara, Korba, Rajnandgaon, Baloda-Bazar, Surguja, Balod, Mahasamund & Kanker of Chhattisgarh.
7. Director General of Police, Police Headquarter, Raipur.
8. Divisional Commissioner- All Division Chhattisgarh.
9. Director, Directorate of Women and Child Development, Chhattisgarh Raipur.
10. Chairman/Member (All) Shri/Smt./Ku.
of Juvenile Justice Board/Child welfare Committee.
11. Collector, District Korea, Raipur, Bemetara, Korba, Rajnandgaon, Baloda-Bazar, Surguja, Balod, Mahasamund & Kanker of Chhattisgarh.
12. Dist. Programm officer/District Women and Child Development officer/District Child Protection Officer, Department of Women and Child Development, District Korea, Raipur, Bemetara, Korba, Rajnandgaon, Baloda-Bazar, Surguja, Balod, Mahasamund & Kanker of Chhattisgarh.
13. Superintendent Observation Home/ Place of Safety/Special Home
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14. Controller Government Press, Nawa Raipur Atal Nagar for Publication in the Next Gazette.

Secretary
Govt. of Chhattisgarh
Department Of Women and Child Development